

SI. No.	Circles	No. of PO closed
5	Delhi	13 (Closed/Merged)
6	Gujarat	1
7	Haryana	17 (Closed/Merged)
8	Himachal Pradesh	4
9	Jammu & Kashmir	1
10	Jharkhand	Nil
11	Karnataka	3
12	Kerala	Nil
13	Madhya Pradesh	8
14	Maharashtra	11
15	North East	10
16	Orissa	15 (Closed/Merged)
17	Punjab	59 (Closed/Merged)
18	Rajasthan	Nil
19	Tamil Nadu	Nil
20	Uttar Pradesh	1
21	Uttarakhand	Nil
22	West Bengal	Nil
TOTAL:		151

#### **Life Insurance cover to BSNL/MTNL customers**

2655. SHRI M.V. MYSURA REDDY: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that BSNL and MTNL are offering one year life insurance cover worth Rs.50,000 to its customers who take landline connection;

(b) whether it is also a fact that for this purpose BSNL and MTNL have entered into an agreement with insurance companies; and

(c) if so, the details of (a) and (b) above?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA):  
 (a) to (c) Sir, BSNL has offered "Personal Accident Policy for BSNL subscribers" worth Rs. 50,000/- which covers Accidental Death and Permanent Total Disability due to accident, for its esteemed customers comprising the working BSNL Landline, Wireless in Local Loop (WLL) and Post-paid Mobile connections. The insurance cover is effective from 14th January, 2008 for one year. For this, BSNL has entered into an agreement with M/s Bajaj Allianz General Insurance Co. Ltd., as a Lead Insurer with the share of 75% and M/s. Oriental Insurance Co. Ltd., as a Co-insurer with the share of 25% of the total premium/claim.^

MTNL Mumbai has entered into an agreement with TATA AIG to offer one year life insurance scheme to its customers on experimental basis. Personal accident insurance coverage amount is Rs.50,000/- with the validity for a period of one year from the date of allotment of Group Policy Account (GPA) number on consent basis. Scheme is applicable to individuals post paid (both existing and new) subscribers of GSM, CDMA and landline customers, within age group of 18-65 years. No such scheme has been introduced by MTNL in Delhi.

### **Telephone Services in rural areas**

†2656. SHRI JAIPARKASH AGGARWAL: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether almost all private basic telecom operators have failed to fulfil their commitments regarding providing telephone services in rural areas;

(b) if so, the details thereof;

(c) whether Government is contemplating to make the provisions of agreements regarding IT and communications more stringent; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA):  
(a) and (b) All the Basic Private Service Operators (BPSOs), who had roll-out obligation for providing Village Public Telephones (VPTs) on the basis of old licenses, have migrated to Unified Access Service License (UASL) in November, 2003. According to the guidelines of UASL, there is no requirement of mandatory coverage of rural areas by the licensees. However, all telecom service providers except value added service providers like Internet Service Providers (ISPs), Voice Mail and E-Mail etc. are contributing Universal Service Levy (USL) @ 5% of Adjusted Gross Revenue (AGR) for meeting Universal Service Obligation. The requirement of access in rural areas is now met from Universal Service Obligation Fund (USOF).

(c) No, Sir.

(d) Does not arise in view of (c) above.

### **No Call Registry**

2657. DR. (SHRIMATI) NAJMA A. HEPTULLA:  
SHRI MAHENDRA MOHAN:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Supreme Court has given any directions to the TRAI regarding undesired calls to consumers despite being registered under "No Call Registry";

(b) if so, the details in this regard;

(c) whether mobile companies have expressed their unwillingness to implement the directives of TRAI to control undesired calls; and

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†Original notice of the question was received in Hindi.